

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

C.P.(IB)/36(AHM)2021

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2021**

Name of the Company: Travel Designer India Pvt. Ltd
V/s
TWW Travellers Wings Voyages Pvt. Ltd

Section 9 IBC,2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

(through video conferencing/physical)

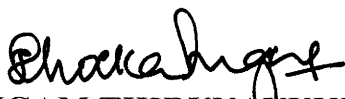
Mr. Mandeep Singh, Advocate appeared on behalf of Petitioner.

The instant petition is filed under section 9 of the IB Code.

The Registry as well as the Petitioner is directed to issue notice to the Respondent.

The Respondent shall file reply/objection, if any, within two weeks' by serving advance copy to the other side.

List the matter on 21.04.2021



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 22nd day of March, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**